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SLP(C)No. 4916 OF 2001

ITEM No.59

Court No. 9

SECTION XIIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.4916/2001

(From the judgement and order dated 23/03/1999 in WA 377/99  
of The HIGH COURT OF A.P AT HYDERABAD)

SUPDT. ENGINEER, A.P.S.E.B. & ORS.

Petitioner (s)

VERSUS

L.A.V.RAMANA RAO & ANR.

Respondent (s)

( With Appln(s). for substitution of the name of petitioner  
and with prayer for interim relief)

Date : 30/04/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH  
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s)

Mr.Ashok Grover,Sr.Adv.,  
Mr.Rakesh K. Sharma,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....

.SP2

Application for substitution is allowed.  
Leave granted.  
Pending appeal interim order to continue.

.SP1

(Vijay Kumar Sharma)  
Court Master

(K.K. Chadha)  
Court Master